

duty of police officers to obey all orders lawfully issued to them. It is, therefore, not obligatory for them to obey unlawful orders. The statement, therefore, did not give any new directions and as such, the question of its leading to indiscipline in the police force does not arise.

T. V. Station at Aurangabad

2012. SHRI BALASAHEB VIKHEPATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether there is any plan to instal a T.V. Centre in Maharashtra at Aurangabad in the near future?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): No, Sir.

Sponsor of Retired Officers for Employment in Scheduled Banks

2013. SHRI R. VENKATARAMAN: Will the Minister of DEFENCE be pleased to state:

(a) the number of retired officers who were sponsored for employment in Scheduled Banks by DG Resettlement in 1977; and

(b) the number of jobs provided in these Banks?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) 196

(b) 9.

विदर्भ को एक पृथक राज्य बनाना

2014. श्री केशवराव बोर्डने : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महा विदर्भ संघ संमिति महाराष्ट्र राज्य में से विदर्भ को एक पृथक राज्य बनाने की मांग कर रही है ; और

(ख) केन्द्रीय सरकार की इस संघ में क्या नीति है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). जैसा कि तराई प्रश्न सं० 130 दिनांक 23 नवम्बर, 1977 के उत्तर में बताया जा चुका है, सरकार के पास राज्यों के पुनर्गठन के लिए कोई प्रस्ताव औपचारिक रूप से नहीं है।

Survey of Hydro Power Project in J. and K. State

2015. SHRI BALDEV SINGH JASROTIA: Will the Minister of ENERGY be pleased to state:

(a) whether in view of the shortage of energy in the country and particularly in J & K State, Government of India are making survey for the setting up of a hydro-power project with the help of Chanab, Ravi, Jhelam and Sewa rivers, in the J & K State; and

(b) whether any Central part of power commission is functioning in J & K State and if so, since when and the achievement made so far?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The surveys in the Chenab Basin, with a view to identifying hydro-electric projects in J & K State are being conducted by the Government of India and the Government of J & K. The surveys in the Ravi and Jhelam Basins are being conducted by the State authorities themselves.

(b) Yes, Sir. The Central Water Commission has an Investigation Circle at Jammu for investigation of hydro-electric projects on the river Chenab in J & K State. These investigations were started in June, 1961. The

details of the Investigations of hydro electric projects conducted by the

Central Water Commission in J&K are given below:

(1) Dul-Hasti Project (390 MW)	Feasibility report has been prepared.
(2) Ratle Project (170 MW)	Preliminary Project Report has been prepared.
(3) Bursar (296 MW)	Investigations on three dam sites, viz., Bursar, Tillar and Nagar were carried out and abandoned on account of geological considerations. The detailed investigations on the fourth alternative site viz., Hanzal are in progress since July, 1971. The draft feasibility report of the project is expected to be prepared during 1978-79.
(4) Pakhal-dul (375 MW)	} Field Investigations are in progress. Draft preliminary reports are expected to be prepared by February, 1979.
(5) Baglehar Project (220 MW)	
(6) Sawalkot (290 MW)	

जे० सी० बी० का फोटोलिथो विभाग

2016. श्री महीलाल : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) लिखित परीक्षा उत्तीर्ण कर लेने पर जे० सी० बी० के फोटोलिथो विभाग को चलाने के लिये आवश्यक विभिन्न श्रेणियों के कर्मचारियों की नियुक्ति के लिये किये गये साक्षात्कार के पश्चात् चुने गये प्रत्याशियों की आरम्भिक जांच का कार्य पुलिस ने पूरा कर लिया है ;

(ख) यदि हां, तो चुने गये कितने व्यक्तियों को नियुक्ति पत्र जारी कर दिये गये हैं ; और

(ग) ऐसे प्रत्याशियों की श्रेणीवार संख्या कितनी-कितनी है जिन्हें अभी तक नियुक्ति पत्र नहीं दिये गये हैं तथा इस विषय में बिलम्ब के क्या कारण हैं और उन्हें नियुक्ति-पत्र कब तक दिये जाने की आशा है ?

रक्षा मंत्री (श्री जगजीवन राम) :

(क) चुने गये 42 प्रत्याशियों में से 41 के चरित्र तथा पूर्ववृत्त के सत्यापन का कार्य पूरा कर लिया गया है ।

(ख) 34.

(ग) जिन 7 प्रत्याशियों को अभी तक नियुक्ति पत्र नहीं दिये गये हैं, उनकी श्रेणीवार संख्या निम्नलिखित है :—

असिस्टेंट आर्टिस्ट रिटचर	1
ग्राफसेट मशीन मेन ग्रेड II	2
टेक्नीकल असिस्टेंट (वेरी टाइप)	2
डार्क रूम असिस्टेंट	1
कापी होल्डर	1

इन 7 प्रत्याशियों को नियुक्ति-पत्र जारी करने में देरी होने का कारण यह है कि फोटोलिथो विभाग ने अभी तक पूरी क्षमता से काम शुरू नहीं किया है । इन व्यक्तियों को 2-3 मास में नियुक्ति-पत्र जारी किए जाने की सम्भावना है ।

प्रशासनिक सुधार

2017. श्री बोलतराम सारण : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) स्वतन्त्रता प्राप्ति के पश्चात् प्रशासनिक सुधारों के लिए गठित की गयी